

(a) whether any project for supply of water in Jaunpur District of Uttar Pradesh with the help of the World bank or any other International Institution is being implemented;

(b) if so, the details in regard thereto;

(c) the expenditure involved and the year in which it is likely to be completed;

(d) whether implementation of this project is being delayed; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) No, Sir.

(b) to (e). Do not arise.

Tube-Wells in Bihar with World Bank Assistance

2249. SHRI RAM LAKHAN SINGH YADAV: Will the PRIME MINISTER be pleased to state:

(a) the details of tube-wells installed in Bihar district-wise, with the assistance of the World Bank during the last two years;

(b) the number of tube-wells out of them working and the number of tube-wells lying inactive;

(c) the time by which these inactive tube-wells are likely to be made active; and

(d) the number of tube-wells likely to be installed in these districts with the assistance of the World Bank during 1991-92 ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) There is no on-going World bank assisted scheme for drinking water supply in Bihar.

(b) to (d). Do not arise.

[English]

Employment Through Private Sector

2250. SHRI DHARMANNA MONDAYA SADUL: Will the PRIME MINISTER be pleased to state:

(a) whether, in view of the recent policy decision by the Government in regard to liberalisation in Industrial Sector by allowing expansion of industries, the Government propose to appeal to the private sector to provide sufficient employment to solve the unemployment problem facing the country; and

(b) if so, the steps taken/proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) and (b). The major objective of the new Industrial policy would inter-alia be to maintain a sustained growth in gainful employment. All sectors in Industry whether small, medium or large, belonging to the public, private or cooperative sector will be encouraged to grow and improve on their performance.

High Capacity metro Transport System

2251. SHRI GURUDAS KAMAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Union Government have not given the financial clearance to the proposal for a high capacity metro transport system for the capital;

(b) if so, the reasons thereof;

(c) whether the Government had given permission to go ahead with the project; and

(d) if so, when and the time by which it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d). The techno-economis feasibility stydy conducted by M/s Rail India Technical & Economic Services Ltd. (RITES) under the auspices of the Delhi Administration recommended the introduction of a multi modal rapid transit network which included metro system at an estimated cost of Rs. 5378 crores as per 1989 prices.

The Govt. of India has constituted a High Power Committee of Directions under the Chairmanship of Lt. Governor of Delhi to go into various aspects including setting up of a single transport authority as also identification of fundes for the construction etc. of the project. A project of this magnitude requires preparation of detailed project report, location Surveys, as also identification of possible sources of fund, for investment. It is, therefore, premature to take a decision on the date of implementation and its completion.

[*Translation*]

Targets Fixed for the Production of Edible Oils

2252. SHRI RAJVEER SINGH: Will the PRIME MINISTER be pleased to state the target fixed for the production of edible oils during 1991-92 along with the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): The production of edible oils is computed on the basis of projection targets of oilseeds. The production target of cultivated oilseeds like groundnut, mustard etc. for the year 1991-92 has been fixed at 185 lakh MT. After taking into account the oils

likely to be available from other sources like cottonseed, rice bran etc. and giving allowance for likely export and industrial uses the nett domestic availability of edible oils for the year 1991-92 works out to around 53 lakh MT.

Illegal Construction of Buildings in Saket

2253. SHRI RAJVEER SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any case of illegal construction of the buildings in Saket, New Delhi has come to the notice of the Government; and

(b) if so, the details of the action taken thereon?

THE MINISTER OF STAE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) Municipal Corporation of Delhi has reported that ten cases of unauthorised constructions were detected in Saket during the last three years. Notices under Section 343 and 344 (i) of the Delhi Municipal Corporation Act have been issued against the unauthorised construction and in one case sealing action has been taken.

[*English*]

Sale of Tractors

2254. SHRI GURUDAS KAMAT: Will the PRIME MINISTER be pleased to state:

(a) whether the sale of tractors has registered a sharp decline;

(b) if so, the reasons therefor;

(c) the States which have been affected